

GOLD PRODUCTION

***1436. Pandit Munishwar Datt Upadhyay:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the quantity of Gold produced in India during the years 1950 to 1953; and

(b) the reasons for the decrease, if any, in the later years?

The Minister in the Ministry of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). A statement giving the information required is laid on the Table of the House. [See Appendix VI, annexure No. 12.]

Pandit Munishwar Datt Upadhyay: What is the reason for the low productivity of labour as explained in the statement?

Shri K. D. Malaviya: Low production? The hon. Member may know that there was a closure of the Oorgam mines by the Mining Co. last year. The major problem facing gold mining in India is the hazardous working at great depths. They go down more than 10,000 feet. The high temperature there, rock bursting, all these factors have made it very costly so far as gold mining is concerned. When we add to this the factor of strikes which were organised last year, it is very easy to see the difficulty in increasing the output. I am told that the mining companies that are engaged in gold mining are applying their mind actively to these problems. With the help of the Government, it may be possible to increase the out-put of gold.

Pandit Munishwar Datt Upadhyay: How long is it expected to work profitably in these mines? What is the quantity of out-put expected?

Shri K. D. Malaviya: All the mines are worked profitably.

Pandit Munishwar Datt Upadhyay: Because the mines have gone very deep.

Shri K. D. Malaviya: It is for the mining companies to do the work.

Pandit Munishwar Datt Upadhyay: What will be the increase in the cost of production?

Shri K. D. Malaviya: I have no idea.

Shri Thimmaiah: May I know whether any new gold ore has been discovered in the Kolar Gold fields?

Shri K. D. Malaviya: The reports are that new mines have been discovered. Prospecting is going on as I have said.

SCHOLARSHIPS TO SCHEDULED CASTES STUDENTS

***1437. Shri R. N. S. Deo:** Will the Minister of Education be pleased to lay a statement on the Table of the House showing:

(a) the number and amounts of scholarships granted to Scheduled Castes, Scheduled Tribes and other backward classes, during the year 1954-55;

(b) the number and amount of scholarships given, State-wise for each category, separately;

(c) whether each State has got its full quota and if not, the reasons therefor; and

(d) the number and the amount of scholarships granted, State-wise, for Overseas Scholarships?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) to (d). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 13.]

Shri R. N. S. Deo: May I know the names of the six States where the quotas for the other backward classes scholarships were not utilised?

Dr. M. M. Das: Jammu and Kashmir, Madhya Bharat, Rajasthan, Manipur, Himachal Pradesh and Vindhya Pradesh.

Shri R. N. S. Deo: In view of the fact that the ratio of scholarships for

Scheduled Castes and Scheduled Tribes to the total population of Scheduled Castes and Scheduled Tribes in Orissa is very low, may I know whether the Government propose to make any enquiry into the causes and take steps to remedy the situation?

Dr. M. M. Das: I am afraid, that is the work of the State Government. Moreover this question of quota does not arise because all the eligible candidates belonging to the Scheduled Castes and Scheduled Tribes have been given scholarships, from every part of India.

Shri Bimlaprosad Chaliha: Is it a fact that the Scholarship Board does not reply to the enquiries with regard to unsuccessful applicants?

Dr. M. M. Das: That is not possible. The House will kindly remember that we have received this year more than 35,000 applications out of which more than 20,000 have been given scholarships. About 15,000 candidates are unsuccessful. It is not possible to give a reply to 15,000 candidates.

Shri S. N. Das: May I know whether the granting of these scholarships is based only on the marks secured by the candidates and does not depend upon the financial conditions of the applicants?

Dr. M. M. Das: It depends on the financial conditions of the guardians and some other factors also. The Scholarship Board has determined certain conditions of eligibility.

TRAINER AIRCRAFT

*1438. **Pandit D. N. Tiwary:** Will the Minister of Defence be pleased to state:

(a) whether the Trainer-aircrafts manufactured in the country have been brought into use by the Air-Force; and

(b) if so, whether they have been found in any way inferior to the foreign-manufactured planes of the same type?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). The H.T. 2 manufactured by Hindustan Aircraft Limited have been brought into use by the Indian Air Force, but not for a sufficiently long period to give an authoritative opinion on their performance compared to similar aircraft of foreign manufacture.

Pandit D. N. Tiwary: May I know how many parts of Indian make are used in this aircraft and how many are imported?

Sardar Majithia: In this aircraft, the engine is imported and the flying instruments are imported. The rest is all Indian make.

Pandit D. N. Tiwary: What is the annual output and also import of such aircrafts?

Sardar Majithia: Import does not arise because the aircraft is manufactured in India. About the annual output, we are roughly producing about four to five aircrafts every month.

Sardar A. S. Saigal: May I know whether the hon. Minister has any personal experience because he was a pilot and Wing Commander in the Air Force?

Mr. Speaker: I do not see the relation between the two.

Sardar Majithia: I should like to mention here that I did fly this aircraft about a year and a half back and from what I could find by my personal experience, I consider that this aircraft compares very favourably with the aircrafts of similar types of foreign manufacture.

Shri Bhagwat Jha Azad: May I know, Sir...

VISAS

*1440. **Shri K. C. Sodhia:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of long term Visas granted to Pakistanis during 1953-54 and so far during the current year;